

**IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, SPECIAL BENCH (COURT-II)**

**Item No. 107
(IB)-2240(ND)2019
IA-4058/2021**

IN THE MATTER OF:

**M/s. Hi Tech Resource Management
Limited**

...

Applicant/Petitioner

Versus

M/s. Overnite Express Limited

...

Respondent

Under Section: 7 of IBC, 2016

Order delivered on 14.09.2021

CORAM:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Advocate Nibruti Samal - Counsel for the RP

ORDER

Renotify on 17th September, 2021.



**(T.S SINGH)
COURT OFFICER**